

No. A-32012/08/2017-Ad.II
Government of India
Ministry of Corporate Affairs

5th Floor, 'A'- Wing, Shastri Bhawan,
New Delhi, Dated: 5th April, 2018

OFFICE ORDER

The President is pleased to grant Non-Functional Upgradation benefits in level-15 (₹1,82,200 - 2,24,100/-) of Pay Matrix of CCS (RP) Rules, 2016 to the following Senior Administrative Grade officer of Indian Corporate Law Service, w.e.f. the date mentioned against his name:

| S.No | Name and Designation of the officers | Effective date of NFU |
|------|---|-----------------------|
| 1. | Sh. Shyam Babu Gautam Director of Inspection and Investigation, MCA HQ | 01.04.2018 |


(Ravi Vazirani)

Under Secretary to the Government of India

Copy to

1. Officer concerned. The option for pay fixation may be exercised within one month of issuance of this order.
2. PS to CAM/ MoS
3. O/o Secy, CA/ DGCoA/ JS (K)/ JS (GKS)/ JS (AA)/ JS (AC)/ EA/ DDG/ Adviser (Cost)/ DII (D).
4. Ad.I/ Cash/ Vigilance/ General Section/ APAR Cell, MCA Hqrs
5. Pay & Accounts Officer, MCA, New Delhi
6. E-Gov. Cell for placing on MCA website in Employees' Corner under NFU
7. Personal file/service books of officer concerned
8. Guard file.